

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201
CP(IB)/21(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Belgium Glass and Ceramic Private Limited
V/s
Eurocoin Ceramics Private Limited

.....Applicant

.....Respondent

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Riddhi Vadgama, Adv. for Mr. Ritesh Patadia, Adv.
For the Respondent :

ORDER

Ld. Counsel for the applicant seeks adjournment to settle the matter.

List for further consideration on 09.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)